

श्री अमलीत जी

22/9/26

Declaration of Assets and Liabilities

Year... 2025-2026

I, Shivani Moidula, son/daughter/wife of Rama Shankar Gupta
aged 30 years, belonging to Bihar Legislative Assembly Secretariat
service and presently working as Assistant Section Officer, BLAS
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	23,000/-	5,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,50,000/- Savings 2,50,000/- -FD & PPF	80,000/- Savings 18,000/- PPF			
(iii)	Bonds, Debentures and Shares in companies	2,10,000/- -MF	60,000/- I have Value			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Term insurance AFL cr	LIC No. 885195118 premium 35,000/- annually			
(v)	Motor Vehicles (details of make, etc.)	Nil	Two wheelers (Suzuki Bryman Street)			
(vi)	Jewellery (give details of weight and value)	150gm gold 15, Latchi/- 330g silver 85,140/-	30g gold 4,38,600/- 100g silver Rs. 25,800/-			
(vii)	Other assets, such as values of claims / interests	Nil	HUF (I have it not defined)			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	HUF (All date & share is not defined)	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil		do	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	HUF (All date & share is not defined)			
(v)	Others (such as interest in property)	Nil	Nil			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(€) / Department (€)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	do	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	nil	nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 61,847/- (2025-2026) PAN - CGAPM14568	nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	nil	nil
	(iii) Sales Tax [Only in case of proprietary business]	nil	nil
	(iv) Property Tax	nil	nil

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, BLAS
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Shivani Moidula*

Name of Employee: *Shivani Moidula*

Designation: *Assistant Section Officer*

Department: *Establishment Section, BLAS*

Place: *Patna*

Date: *09.02.26*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.